

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow

No. 523 /Admin. (Services)/2018

Dated: Allahabad: August 23, 2018

Subject: Regarding postponement of one day Judicial Colloquium on Anti Human Trafficking scheduled to be held on 24.08.2018 at JTRI, UP, Lucknow.

Sir,

With reference to your letter No. JTRI- 1947 dated 20.08.2018 on the above subject, I am directed to say that the Hon'ble Court has been pleased to **postpone** the "One day Judicial Colloquium on Anti Human Trafficking" scheduled to be held *on 24<sup>th</sup> August, 2018* at Judicial Training & Research Institute, U.P., Lucknow, as requested by your goodself.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Sd/-

**Joint Registrar (Judicial) (Services)**

No. 523 (i)/Admin. (Services)/2018

dated: August 23, 2018

In continuation of Court's letter No. 497 (i) / Admin. (Services)/ 2018 dated 09.08.2018, Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Agra, Allahabad, Bahraich, Bareilly, Bhadohi, Bulandshahar, Chandauli, Firozabad, Jaunpur, Kanpur Nagar, Lakhimpur Kheri, Meerut, Shravasti, Azamgarh, Deoria, Gautam Budh Nagar, Ghaziabad, Gorakhpur, Jhansi, Lalitpur, Mathura, Mirzapur, Pilibhit, Siddharth Nagar, Sonbhadra and Varanasi with the request to inform the officers concerned accordingly.
3. The Private Secretary to Hon'ble Mr. Justice Vikram Nath with the request to kindly place the aforesaid information before His Lordship.
4. Sri Arun Sobti, Under Secretary (PR & ATC), Ministry of Home Affairs, Govt. of India, New Delhi.
5. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Sd/-

**Assistant Registrar (Services)**